

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.316/9/HDB/2020
NAME OF THE COMPANY	Alaknanda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Bharat Heavy Electricals Ltd (BHEL)
NAME OF THE RESPONDENT(S)	Alaknanda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. DVAS Ravi Prasad for the Operational Creditor.
Ld. Counsel Ms. Rubaina S Khatoon for the Corporate Debtor.

Heard. Reserved for orders.

Both the parties are at liberty to file written submissions not more than 3 pages within one week.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)